up the tempo of provocative and ag-gresive activities on the borders of Assam and Tripura; and

(b) if so, what steps Government have taken in the matter?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Pakistan has maintained continuous state of tension on the Tripura border and Lathitilla/ Dumabari Sector of the Assam border and made them live borders. The East Pakistan Rifles and other armed personnel have continued unabated their provocative activities, like reinforcements, patro^ing, digging of trenches and bunkers, etc.

(b) The situation is being constantly watched by Government and all necessary precautionary measures have been taken.

FOREIGN TRAINED OFFICERS OF THE MINISTRY OF LABOUR AND EMPLOYMENT

- 139. SHRI D. THENGARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that during the last two years a number of officers of his Ministry were sent on deputation abroad under various schemes/ fellowships;
- (b) if so, the number of such officers separately who are in employment, have retired, resigned or transferred to other Ministries:
- (c) whether a number of them are not employed on work for which they were trained abroad; and
- (d) if so, what steps are being taken in the matter?

THE DEPUTY MINISTER m THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) Yes. Thirty officers were deputed abroad for training under various schemes/fellowships, during the last two years.

(b) 29 officers are in employment including one on temporary deputation

to the Kolar Gold Mining Undertaking. One officer has retired. None of the officers trained has resigned or has been transferred to other Ministries.

- (c) No. Most of the officers are employed oh work for which they are trained abroad.
 - (d) Does not arise.

SHEIKH ABDULLAH'S visrr to WORLD CAPITALS

- 140. Shri M. P. BHARGAVA: Will the Prime Minister be pleased to state:
- (a) whether Government have received any request from Sheikh Abdullah to permit him to visit world capitals to put forward the Kashmir case; and
- (b) if so, what action, if any, has been taken on his request?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) No, Sir.

(b) Does not arise.

बर्मा में भारतीयों की सम्पत्ति का जब्ता किया जाना

- १४१. श्री विमलकुमार मञ्जालालजी चौरड़िया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:
- (क) वर्मा में १९६२ ६३ और १९६३ ६४ के वर्ष में भारतीयों की कितने - कितने मृल्य की सम्पत्ति जब्त की गई;
- (ख) अब्त करने के क्याकारण थे; ग्रौर
- (ग) ऐसे भारतीयों को बर्मा सरकार से मुझावजा दिलाने के लिये भारत सरकार ने क्या प्रयत्न किए हैं ?